GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 922 ANSWERED ON 26/07/2023

COMPREHENSIVE AND PROGRESSIVE AGREEMENT

922. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the current status of India's participation with reference to Comprehensive and Progressive Agreement for Trans-Pacific Partnership (CPTPP);
- (b) the status of plans that have been made to reassess the stance as CPTPP blocs represent a major portion of the world economy, which could give India the possibility of being a manufacturing hub and export platform in the Pacific region; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) to (c): Comprehensive and Progressive Agreement for Trans-Pacific Partnership (CPTPP) is an FTA between 11 countries of the Trans Pacific region, namely Australia, Brunei, Canada, Chile, Japan, Malaysia, Mexico, New Zealand, Peru, Singapore and Vietnam. Though India is not a signatory to CPTPP, it has Free Trade Agreements (FTAs) / Preferential Trade Agreements (PTAs) with most of the CPTPP countries, namely, Australia, Brunei, Chile, Japan, Malaysia, Singapore and Vietnam. India is also currently negotiating FTA with Canada on fast track basis. These FTAs would benefit the domestic industry through competitive access to inputs and the exporters through enhanced market access in partner countries.
